

SPECIAL BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/15(KB)20222

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	"MAHALUXMI IRON TRADING COMPANY PRIVATE LIMITED VS FABRICEN ENGINEERS PRIVATE LIMITED "
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Mr. R.P. Motilal, Adv. : For Petitioner
Mr. Shubham Banerjee, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. None for the Official Liquidator. Await present.
3. Post this matter on **18/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**